

Registrar's Note

RA — 10/0

09 - 322/96

Shri J.P. Sinha Vs. U.O.I. &Ors.

1/28.03.2001 Defects as pointed out by office not removed.

The learned counsel for the applicant Shri Dixit prays time for removing the defects. As a last chance, list it before me on 9.4.2001 for removal of defects.

(A.K. Verma)
Registrar

SRK/

2/ 09.04.2001 Defects not removed. Sufficient time has been allowed for removing the defects. Let it be listed before the

~~Hon'ble~~ Hon'ble appropriate Chamber on
16.04.2001 for direction.

(A.K. Verma)
Registrar

SRK/

RA-10/2001
(Arising out of OA-322/96)

The applicants have prayed for reviewing the order dated 1.2.2001 passed in OA-322/96. It appears that the applicants, Shri J.P.Sinha, and 5 others filed the aforesaid OA for directions to the respondents for setting aside the result dated 20.6.1996 of the written test for selection to the post of CTTI (scale Rs.2000-3200) and to cancel the call letter dated 15.3.96 to appear in the oral test in respect of 20 candidates, who were successful in the written test. The OA was dismissed on the ground that the applicants had appeared in the written test and they had not been declared successful. Only 20 out of 55 candidates could secure the minimum qualifying marks in the written test, had been called for interview against 20 vacancies. The posts and were selection posts. There was no complaint against the selection body. Incumbents likely to not be affected have also been made parties in the OA.

2. In the circumstances, there appears no apparent mistake of record, and, therefore, the review application deserves to be dismissed.

SKS

Member (A)

2.4.12/01

Lakshman Jha
(Lakshman Jha)
Member (J)